RAJYA SABHA

Thursday, the 7th February, 2019/18th Magha, 1940 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

Report (2014-15) of the NCST, New Delhi and related papers

जनजातीय कार्य मंत्री (श्री जुएल ओराम)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) A copy each (in English and Hindi) of the following papers, under clause
 - (6) of article 338A of the Constitution of India:-
 - (a) Tenth Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2014-15.
 - (b) Action Taken Memorandum on the Tenth Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2014-15.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 10855/16/19]

- I. Notifications of the Ministry of Personnel, Public Grievances and Pensions
- II. Report (2016-17) of the UPSC and related papers

कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री (डा. जितेन्द्र सिंह)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), Notification No. G.S.R. 384, dated the 8th December, 2018, publishing the Central Information Commission, Staff Car Drivers (Special Grade), (Grade-I), (Grade-II) and (Ordinary Grade) Group 'B' and 'C' posts Recruitment Rules, 2018, under sub-section (1) of Section 29 of the Right to Information Act, 2005.

[Placed in Library. See No. L.T. 10789/16/19]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), framed under clause (5) of Article 320 of the Constitution of India:-
 - (1) G.S.R. 1239 (E), dated the 27th December, 2018, publishing the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2018.
 - (2) G.S.R. 38 (E), dated the 18th January, 2019, publishing the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2019.

[Placed in Library. For (1) and (2) See No. L.T. 10790/16/19]

- II. A copy each (in English and Hindi) of the following papers, under clause
 - (1) of article 323 of the Constitution:-
 - (a) Sixty-seventh Annual Report of the Union Public Service Commission, (UPSC), New Delhi, for the year 2016-17.
 - (b) Memorandum explaining the reasons for non-acceptance of the advice tendered by the Union Public Service Commission in respect of six cases referred in Chapter 9 of the above-said Report.

[Placed in Library. See No. L.T. 10958/16/19]

Report and Accounts (2017-18) of the NSKFDC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Twenty-first Annual Report and Accounts of the National Safai Karamcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10783/16/19]

Report and Accounts (2017-18) of various National Institutes and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(i) (a) Thirty-sixth Annual Report and Accounts of the Ali Yavar Jung National Institute of Speech and Hearing Disabilities (Divyangjan), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.